NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA(CAA) No.538/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th January 2018, 10.30 A.M

	td. & Ors.	Rungta Petro Carb Pvt.l	of the Company	Name
		230-232	nder Section	Un
Signature date	Appearing on behalf of	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		SI. No.
	for lessesson		LE	No.

A.K. UPADHYAT AOU for ISTITIONER

16/1/18

ORDER

Ld. Counsel for the petitioners is present.

Petitioners have filed Synopsis wherein no detail of shareholders or creditors has been given. Petitioners are directed to file complete List of Dates, along with detail synopsis mentioning therein list of shareholders and creditors in the form of supplementary affidavit within 15 days from today.

List it on 01/02/2018.

Sd

(Jinan K.R.) Member (J) V (V.P.Singh) Member (J)